

CA No. 1588/02

14/5/04

Hon. Mrs. Meera Chhibber, J.M.
Hon. Mr. S.C. Chaudhary, AM

None for the applicant even in the revised call. Sri R.K. Tiwari for respondents.

It is seen that CA was filed by the respondents as way back as on 28/5/03, but no R.A. has been filed by the applicant till date. Even otherwise, none is present to press this OA which shows that they are not interested in prosecuting the case any longer. Accordingly, OA is dismissed in default & for non prosecution.

Shakti

AM

J.M.

J.M.

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